



Jammu (0): 0191-2542922  
Srinagar(0):0194-2506346

GOVERNMENT OF JAMMU AND KASHMIR  
TOURISM DEPARTMENT, CIVIL SECRETARIAT  
*Srinagar/Jammu*

\*\*\*\*\*

**Notification**

Srinagar the 8th November, 2017

SRO-462 In exercise of powers conferred by Section 3 of the Jammu and Kashmir Development Act, 1970 (Act no. XIX of 1970), the Government of Jammu and Kashmir hereby declare the areas specified in "Annexure" to this notification to be the local areas of Hygam-Ningli-Tarzo Development Authority for the purpose of said Act.

By order of the Government of Jammu and Kashmir.

  
(Sarmad Hafeez), IAS  
Secretary to the Government

No.TSM/DA-03/2016

Dated: 8-11-2017

Copy to the:-

1. Hon'ble Member Legislative Assembly, Sangrama
2. Hon'ble Member Legislative Assembly, Sopore.
3. Mr. Mohammad Muzaffar Parray, Hon'ble MLC.
4. Principal Secretary to the Hon'ble Chief Minister.
5. All Administrative Secretaries to the Government.
6. Divisional Commissioner Kashmir.
7. Deputy Commissioner, Baramulla
8. Director, Archives, Archaeology and Museums J&K.
9. Director Tourism, Kashmir.
10. All Heads of Departments.
11. Chief Executive Officer, Tourism Dev. Authority, Hygam-Ningli-Tarzo.
12. Divisional Forest Officer, (D.F.O) concerned.
13. General Manager, Government press, Srinagar for publication in the next issue of Government Gazette.
14. Special Assistant to Hon'ble Minister for Housing and Urban Development Department.
15. Special Assistant to Hon'ble Minister of State for Tourism Department.
16. Pvt. Secretary to the Secretary to Government, Tourism Department.
17. Record File.

Annexure to Notification SRO 462 Dated 8-11-2017

The areas covered under the Tourism Development Authority of Hygam-Ningli-Tarzoo are as under:-

1. Tarzoo.
2. Hygam.
3. Rekh-i-Hygam.
4. Panjipora.
5. Ringi.
6. Trumgund.
7. Check-i-hygam.